GOVERNMENT OF INDIA MINISTRY OFHOME AFFAIRS RAJYA SABHA QUESTION NO21.04.2010 ANSWERED ON CONVICTIONS UNDER THE DOMESTIC VIOLENCE ACT .

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SHRI THOMAS SANGMA

Will the Minister of COALHOME AFFAIRS be pleased to state :-

(a) whether any survey has been made of the proportion of the number of cases that have been filed under the Domestic Violence Act to the number of convictions; and

(b) if so, the State-wise details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI AJAY MAKEN)

(a) & (b): Ministry of Home Affairs has not conducted any such survey. However, as per information provided by National Crime Record Bureau (NCRB), State/UT-wise details of cases registered, cases chargesheeted, cases convicted, persons convicted under Protection of Women from Domestic Violence Act are at Annexure-I.